

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1511(KB)2019
IA(I.B.C)/960(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ARIZONA GLOBAL SERVICES PRIVATE LIMITED VS NEW AGE SATELLITE SERVICES PVT. LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For Liquidator

Mr. Shourjyo Mukherjee, Adv.

Mr. Vishwarup Acharyya, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
IA(I.B.C)/960(KB)2024
2. This IA has been filed by the Liquidator for placing on record progress report at page 20. This IA is accompanied by an affidavit of Liquidator at page 24. Progress report is taken on record. Accordingly, this IA is **allowed and disposed of**.
3. Post this matter on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**